

- (b) Consultations with stakeholders in this process have commenced and will continue as part of this initiative.
- (c) Corporatization is expected to be attended with the following benefits:
- (i) State-of-the-art technology and modernization
 - (ii) Managerial autonomy
 - (iii) Superior operational efficiency due to better management practices
 - (iv) Export capability
 - (v) Increase MSME business
 - (vi) Employment generation
 - (vii) Better benefits to employees
 - (viii) Making India an international hub for rolling stock manufacturing
 - (ix) Attract investments.
- (d) Such issues are to be decided in consultation with stakeholders at an appropriate later stage.
- (e) Does not arise.

Corridors identified for allowing train operations by private players

2195. SHRI S. MUTHUKARUPPAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Railway has identified 28 railway corridors in the country for roping in private players for trains operations;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the 214 km rail line in Kerala has also been included in the said list; and
- (d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (d) Ministry of Railways have constituted a Group of Secretaries (GoS) with a term of one year,

inter-alia, to advice on the terms and conditions for private passenger train operators to operate trains with world class technology over Indian Railways network. The GoS has, so far, held four meetings and routes and modalities in this regard have not been finalized.

Bullet trains between metros less than 500 kms apart

2196. DR. PRABHAKAR KORE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government proposes to run bullet trains between metros which are less than 500 km apart to reduce the travel time and vehicular traffic between the cities; and

(b) if so, the details of the proposal and the cities identified for bullet train connectivity, State-wise?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) At present, Mumbai-Ahmedabad Rail corridor is the only High Speed Rail Project sanctioned by the Government of India.

Status of superfast train service between Delhi and Alwar

†2197. SHRI REWATI RAMAN SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that considerable progress has been made on the superfast train service running from Delhi to Alwar(Rajasthan) so far;

(b) whether it is also a fact that no land acquisition for the said superfast train service has not been done as yet; and

(c) by when Government proposes to complete this much awaited superfast train service?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) At present, 23 pairs of Mail/Express trains, including Train 22985/86 Delhi S. Rohilla-Udaipur Rajasthan Humsafar Express via Alwar and Train 19337/38 Delhi S. Rohilla-Indore Express via Alwar, introduced w.e.f. 24.02.2018 and 18.01.2019 respectively, serve Delhi-Alwar sector. Further, Delhi-Alwar Regional Rapid Transit System (RRTS) corridor under the purview

†Original notice of the question was received in Hindi.